

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-03-2024 AT 10:30 AM**

CP No. 59/241/HDB/2022
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Smt. Devi Kumari Rathi & Others

...Petitioner

AND

Bhavani Electrodes Pvt Ltd and 3 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ms. Nikshita, IAMC Case Manager present through Video Conference.
Learned Counsel Mr Rithesh, for company petitioner present physically
Learned Counsel Mr Rohan Aloor, for respondent present through Video
Conference.

It is stated that the mediation is underway and the next session is scheduled on
03.04.2024.

Matter adjourned to 18.04.2024 for report as a last chance.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)